स्टेट बेंक आफ इंडिया द्वारा लघु उद्योगों को दिये गये ऋण

*563. श्री रामकुमार भुवाल हा : क्या बिक्त मंत्री यह बतारे की कृपा करेंगे कि :

- (क) प्रत्येक राज्य मे ऐसे व्यक्तियों की संख्या कितनी है, जिन्हें स्टेट बैंक आफ इंडिया द्वारा लघु उद्योगों को सहायता करने की अपनी योजना के अन्तर्गत 1963-64 तथा 1964-65 के वर्षों में ऋण दिये गये; और
- (ख) उपरोक्त ऋण ब्याज की किस दर पर दिये गये ?

†[Loans advanced by State Bank of India to Small-Scale Industries

*563. SHRI R. K. BHUWALKA: Will the Minister of FINANCE be pleased to state:

- (a) the number of persons in each State to whom loans were advanced by the State Bank of India during the years 1963-64 and 1964-65 under its scheme to assist small-scale industries; and
- (b) the rate of interest on which the above loans were advanced?]

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):
(a) and (b) Details of the loans sanctioned during the years 1963-64 and 1964-65 in each State and Union Territory are not readily available. A Statement showing the particulars State-wise of the loans sanctioned against working capital requirements (which account for about ninety per cent of the total loans and advances) and another Statement showing the rates of interest at which these loans were sanctioned are placed on the Table of the House.

STATEMENT

I. State-wise distribution of small-scale industrial units assisted by the State

Bank of India

Name of the State or Union territory	As on 31-3-63	As on 31-3-64	As on 31-3-65
Andhra Pradesh	152	237	537
Assam	27	35	46

^{†[]} English translation.

Name of the As	on	As on	As on
	3-63	31-3-64	31-3-65
territory			
Bihar	105	121	140
Delhi	228	239	263
Goa		6	5
Gujarat	120	244	284
Jammu & Kashmir	15	18	32
Himachal Pradesh	1	1	4
Kerala	39	57	185
Madhya Pradesh	162	248	3)1
Madras	337	548	1085
Maharashtra	332	594	733
Mysore	79	107	368
Orissa	45	52	54
Punjab	7 16	13	837
Rajasthan	73	84	1∪8
Tripura			1
Uttar Pradesh	644	764	970
West Bengal	218	272	379
Pondicherry	6	16	26
Total	3289	4356	6358

II. Table showing the rates of interest charged by the State Bank of India in respect of advances to small-scale industries

	As from		
Category	As on 1-1-63 % 5-4-63 % 1-10-64 % % 18-2-65*		

- (i) Against the pledge of $5\frac{1}{2}$ 6 6 $\frac{1}{4}$ 7 $\frac{1}{4}$ goods under lock and key.
- (ii) Against hypothecation 6 6½ 6½ 7½ where the cost of the godown keeper is borne by the borrower.
- (iii) Against hypothecation 6½ 7 7½ 8½ where the cost of the godown keeper is borne by the Bank.
- (iv) Other advances gene- 6½ 7 7¼ 8¼ rally.
- (v) Term Loans .. 6½ 7 7½ 8½
- (vi) Instalment credit 6/6½ 6/6½ 8 9 loans.

^{*}The rates of interest have been increased further by ½% with effect from 1st January, 1966 (except in regard to term toans, in respect of which the tates were increased by ½% with effect from the same date.

†[किस मंत्री (श्री शचीन्द्र चौधरी): (क) और (ख) 1963-64 और 1964-65 में प्रत्येक राज्य और संघीय राज्य क्षेत्र के लिए जो ऋण मंजूर किये गये उनका ब्योरा इस समय उपलब्ध नही है। सभा की मेज पर दो विवरण रख दिये गये हैं जिनमें से एक में कार्यचालन पूंजी की आवश्यकताओं पर (जो कुल ऋणों और अग्रिमों का लगभग 90 प्रतिशत है) मंजूर किये गये ऋणों का राज्य-
वार ब्योरा दिया गया है और दूसरे में ब्याज की
वे दरें दी गयी है जिन पर ये ऋण मंजूर किये
गये।
विवरण

ाववरण I छोटे पैमाने के उन औद्योगिक एककों का राज्य-वार वितरण जिन्हें भारतीय राज्य बेक से सहायता मिली

राज्य या संघीय	31-3-	31-3-	31-3-
राज्य क्षेस्र का	63	64	65
नाम	को	को	को
आंध्र प्रदेश	152	237	537
असम	27	35	46
बिहार	105	121	140

राज्य या संघीय राज्य क्षेत्र का नाम	31-3- 63 को	31-3- 64 का	31-3- 65 को
दिल्ली	228	239	263
गोआ		6	5
गुजरात	120	244	284
जम्मू और			
कंपमीर	15	18	32
हिमाचल प्रदेश	1	1	4
केरल	39	57	185
मध्य प्रदेश	162	248	301
मद्रास	33 7	548	1085
महाराष्ट्र	332	594	73 3
मैसूर	79	107	368
उड़ीसा	45	52	54
पंजाब	706	713	837
राजस्थान	73	84	108
न्निपुरा			1
उत्तर प्रदेश	644	764	970
पश्चिम बंगाल	218	272	379
पांडीचेरी	6	16	26
जोड़	3289	4356	6358

II भारतीय राज्य बैंक द्वारा छोटे पैमाने के उद्योगों को दिये गये श्रिप्रिमों के ब्याज की दरों की तालिका

किस्म	1-1-63 को प्रतिशत	5-4-63 से प्रतिशन	1-10-64 से प्रतिशत	18- 2-65* से प्रतिशत
(i) गिरवी रखे सामान के बदले, जो ताले में बन्द हो।	5 ¹ ₂	6	$6\frac{1}{4}$	71/4
(।।) दृष्टिबन्धक (हाइपो- थीकेशन) के बदले, जिसमें सामान को गोदाम में रखने का खर्च ऋण लेने वाले द्वारा उठाया जाता है ।	6	6 1/2	6 <u>3</u>	7₹

t[] Hindi translation.

Oral Answers

किस्म	1-1-63 को प्रतिशत	5-4-63 से प्रतिशत	1-10-64 से प्रतिशत	8-1 2-65 से प्रतिशत
(iii) दृष्टिबन्धक (हाइपो- थीकेशन) के बदले, जिसमें सामान को गोदाम में रखने का खर्च बैंक द्वारा उठाया जाता है।	$6\frac{1}{2}$	7	71/4	814
(iv) अन्य अग्रिम, सामान्य रूप से ।	$6\frac{1}{2}$	7	71	81
(v) मीयादी ऋण .	$6\frac{1}{2}$	7	71	· 8½
(vi) किस्तों में दिया जाने बाला ऋण	$6/6\frac{1}{2}$	$6/6\frac{1}{2}$	8	9

^{*1} जनवरी, 1966 से व्याज की दर में 1/2 प्रतिशत की और वृद्धि कर दी गयी है (मीयादी ऋणों को छोड़ कर, जिनके ब्याज की दर उसी तारीख से 🖟 प्रतिशत बढ़ा दी गयी है।)]

श्री रामकमार भवालका : 1963 में 3.289 कारखाने वालों को दिया गया. 1964 में 4.356 कारखाने वालों को दिया गया. 1965 में 6.358 कारखाने वालों को दिया गया । क्या मंत्री जी बताएंगे कि कितना रुपया दिया गया?

SHRI SACHINDRA CHAUDHURI: I will have to look into that, I cannot offhand give him an answer.

श्री रामकुमार भुवालका : क्या मंत्री जी बताएंगे कि इन कारखाने वालों को जो रपए दिए गए उन पर ब्याज की जो रेट ली जाती है क्या उसके कम होने की सम्भावना है जिससे उनको सहायता मिले?

SHRI SACHINDRA CHAUDHURI: That will be speculation.

SHRI ARJUN ARORA: May I know if the attention of the Govern-compete. According to the Statement ment has been drawn to the fact that laid on the Table. the rate of interest the small-scale industries are not able has been fast rising. Is to make much use of this facility offer- aware that whereas the rate of interest ed by the State Bank because the State was approximately 6 per cent. in 1963, Bank does not make advances on the to-day it is approximately 10 per cent? security of machinery and raw mate- May I ask him if he would look into rials but insists on having property as the matter from this point of view that result of this practice of the State Bank having a very adverse effect on the it is an assistance to the property-hold-small-scale industrialists?

ers and not to the small-scale industrial entrepreneurs.

SHRI SACHINDRA CHAUDHURI: The Government's attention has not been drawn to this but if the hon. Member says it, I will have that looked into. As far as my personal knowledge goes, that is not the situation. If the State Bank wishes to have security, normally security that the State would want would be the finished products the materials and and the working capital and for anything beyond that, the machinery and of course naturally, the land on which the machinery stands. If that is not sufficient, there may be, in certain cases, a desire to have the advance secured by some property belonging to the people who run the small-scale industry.

SHRI I. K. GUJRAL: The idea of the scheme was to assist the small-scale industrialists to come up and the Minister So the result is that as a this ever-increasing rate of interest is

SHRI SACHINDRA CHAUDHURI: keeping with that but I will certainly look into the matter to find out whether That effort will be continued, there can be any reduction possible.

SHRI SANTOKH SINGH: The hon. Minister stated that loans are given against raw materials. Now I would like to let you know that when these raw materials are lying under the custody of the banks, then it becomes difficult especially for the small-scale and medium-scale industrialists to further find money to take the raw materials to their factories. Would it be possible to evolve a scheme to give further loans in the form of working capital to these industries so as to boost up their production?

them, and the question so far as the plications pending. the State Finance Corporation and like decisions thereon. organisations and I will certainly look into and find out whether certain further liquid moneys for the small-scale industries could be made available.

SHRI M. M. DHARIA: Sir, the branches of the State Bank of India are limited to a few cities or a few towns and, naturally, those who are residing in the remote areas and rural parts of the country cannot take advantage of the various facilities afforded by the Is there any State Bank of India. scheme worked to take these branches to the rural areas of the country and, if not, will the hon. Minister consider it and try to take these branches to the rural parts of the country?

SHRI SACHINDRA CHAUDHURI: As the hon. Members are aware, there Sir, so far as the State Bank is concernhas been a definite rise in the rate of ed, this House will be aware that in the interest for all persons concerned in last few years the State Bank has been the country and so the rate of interest enlarging its number of branches, and for the small-scale industry is really in the attempt has been to take the credit as near to the rural areas as possible. in the case of the small-scale industries there are other efforts, additional efforts, which are to be made, they will certainly be examined.

> **DEOKINANDAN** SHRI NARAthese YAN: May I know, Sir, the number of applications at present pending with the State Bank for disposal, and how much time is taken by the State Bank to dispose of an application after it is received? Is it not a fact that too much delay is made?

SHRI SACHINDRA CHAUDHURI: Sir, I am afraid I cannot inform this House of the number of applications pending before the State Bank. The State Bank has in all about 1,600 branches and each branch, I take it, has got applications not only in respect of small-SHRI SACHINDRA CHAUDHURI: scale industries and medium-scale indus-There are several organisations from tries, but also other applications for which loans are given to small-scale in- loans. It will be difficult for me to dustries, and the State Bank is one of give at this moment the number of ap-So far State Bank is concerned had been exa-applications are concerned, it must take mined and is being examined from a little time, depending on the size of time to time to determine what is the loan and the nature of the applicanature of the securities on which loans tion, for disposal, but I certainly do not can be given. Now there were various agree that undue delay is made in the other organisations also, for example, matter of examining them and taking

> श्री विमलकुमार मन्न।लालजी चौरड़ियाः क्या श्रीमान् यह बतलायेंगे कि दिल्ली सरीखे छोटे स्थान के लिये भी 263 लोगों को, आंध्र प्रदेश में 537 लोगों को, मद्रास में 1,085 लोगों को सहायता दी लेकिन भध्य प्रदेश को, जो कि इतना बड़ा क्षत्र है और जहां लघु उद्योगों के विकास की अधिक आवश्यकता है वहां केवल 301 लोगों को 31 मार्च 1965 तक सहायता दी गई, तो क्या कारण है कि वहां पर इतने कम लोगों को सहायता दी गई। क्या यह बात सही है कि हमारे थहां पर फार्भ स के भरने वगैरह में और सहायता देने में रेडटै-पिजम की वजह से इतनी कठिनाई पडती है।

Sir, the question put is that, comparatively speaking, there have been a larger for assistance and accommodation from number of applications in Madhya Pradesh and a smaller number had been accepted. Without the comparison the question had been put, it would have been all right. Otherwise it will be very difficult for me or for the State Bank to say why there is a smaller number of loans granted in Madhya Pradesh than in other parts of the country.

Oral Answers

श्री रामकुमार भुवालका : मंत्री जी यह जानते होंगे कि 6,358 आदिमयों को, कारखाने वालों को वैक से सहायता दी गई जबिक इतने ज्यादा कारखाने वाले सारे प्रान्तों में है और उनको यह तो मालुम ही है कि बैको से रुपया मिलने में साधारण आदमी को कितनी तकलीफ होती है जिसका कि कोई वारापार नहीं है। इसलिये में मंत्री जी से पूछना चाहता हूं कि साधारण आदिमयों को सहायता मिले, इसके लिये मंत्री जी क्या सोचते है।

SHRI SACHINDRA CHAUDHURI: Well, Sir, what the hon. Member says is that there is a great deal of difficulty for the ordinary person to get loans. Unless he tells me what all those difficulties are, I am afraid I cannot give any answer.

SHRI C. D. PANDE: There is wide range in the expression "smallscale industries", some small ones employing a sum of Rs. 1000 or so, and others as high as Rs. 10 lakhs. even an industry employing Rs. 10 lakhs is a small-scale industry. May I know, Sir, what is the maximum amount a single unit can get?

SHRI SACHINDRA CHAUDHURI: I will have to find that out and tell the House.

SHRI ARJUN ARORA: In view of the complaint that it takes an unduly long time in processing applications, and in view of this fact having been mentioned on the floor of this House, will the Government order a sample survey know, Sir, what the hon. Minister means

SHRI SACHINDRA CHAUDHURI: to ascertain that no undue delay in the processing and d'sposal of applications small-scale industries is made?

> MR. CHAIRMAN: It is a suggestion for action.

> SHRI SACHINDRA CHAUDHURI: I am afraid I have not accepted the suggestion that there is undue delay.

> DEMAND FOR AND PATTERN OF ENERGY CONSUMPTION IN INDIA

*564. SHRI M. P. BHARGAVA: Will the Minister of PLANNING be pleased to state:

- (a) whether Government have considered the recommendations made by the National Council of Applied Economic Research in their latest Reports on Demand for Energy in Western and Northern regions of the country;
- (b) if so, whether any steps are being taken to bring about a reduction in the preponderance of non-commercial fuels in the pattern of consumption of energy in the domestic sector; and
- (c) the steps being taken to implement the recommendations made by the Energy Survey Committee of Government of India?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): (a) No, Sir.

(b) and (c) The Energy Survey Committee appointed by Government has made a study on the preponderance of non-commercial fuels consumed in the domestic sector and have made recommendations thereon in their report recently concluded. The report is under study by the Government of India. However, in the Electric ty Sector, some of the feasible recommendations are already being pursued and implemented by stages, viz., formation of regional grids.

SHRI M. P. BHARGAVA: May I